training of Indian Crew in Tuna Purse-Seining. There is an Australian aided project 'for setting up of

- (i) An on-shore fish processing plant at Visakhapatnam.
- (ii) A Shrimp feed mill ill Southern Andhra Pradesh.
- (iii) A Cool Store/retail outlet at Hyderabad linked to a cold chain from the fish processing plant.

53 per cent of the total project cost will be Australian contribution.

(c) A scheme for rehabilitation of deep-sea fishing industry was announced in April, 1991 which has further been liberalised in June, 1992. The scheme provides for rescheduelment of the loan repayment, moratorium on loan repayment period, waiver of penal interest, provision of additional loan for modification of vessels etc.

Permission to M/s. Coca Cola to market their products

3554. SHRI MENTAY PADMA-NABHAM: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether it is a fact that Government of India permitted Coca Cola to merket their products in India; '
 - (b) if so, what are the conditions;
- (c) whether any export obligation has been imposed on Coco Cola Company; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRI-DHAR GOMANGO): (a) Government has approved a joint venture proposal of M/s. JMRPCO Limited. M[s. JMRPCO is a Company incorporated at Hong Kong in which 60

per cent shareholding is NRI enquity and 40 per cent share-holding is of Mls. Coco Cola South Asia Holdings Inc., a wholly owned subsidiary of Coco Cola, U.S.A.

(b) to (d) The information is being collected and will be laid on the Table of the House.

Setting up of Food Processing Industry in Etawah, Uttar Pradesh

3555. SHRI ISH DUTT YADAV: SHRI RAM GOPAL YADAV:

Will the Minister of FOOD PRO-CESSING INDUSTRIES be pleased to state:

- (a) whether Government had announced in 1989-90 its decision to establish Food Processing Industries in Etawah;
- (b) if so, what steps have been taken by Government with regard thereto; and
- (c) whether there is any proposal to be finalised with the Government to establish such indutries in Etawah, Uttar Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI **GIRI-DHAR** GOMANGO): (a) to (c) This Ministry does not set up food proces-ing industries directly in any State. Assistance is provided to the State Governments under the various plan schemes formulated by this Ministry in this sector. Besides, food processing industries have been delicenced subject to the satisfaction of location -al conditions and that the item of manufacture is not reserved for small sector. However, as per information available, two proposals were received for setting up of potable alcohol units in Etawah during the period 1989-90. One of these proposals has been rejected and action has been initiated on the other proposal received from M]s. Shanti Chemical Industries.